

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

**Petition No. 302/GT/2014**

**Date: 1.6.2015**

To,

Addl. General Manager (Commercial),  
NTPC Bhawan,  
Core-7, Scope Complex,  
7, Institutional Area, Lodhi Road,  
New Delhi-110003.

Sir,

**Subject:      Petition No. 302/GT/2014: Approval of Tariff for Badarpur Thermal Power Station (705 MW) for the tariff period 2009-14 after truing up exercise.**

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **19.6.2015**:

- (i) Statement showing the applicable rate of interest, with changes if any, during the period 2009-14.
- (ii) The dates of commercial operation of the various units as indicated in the present petition differ from those mentioned in Petition No. 332/2009 (affidavit dated 24.12.2009). The difference shall be clarified.
- (iii) Form -11 for the year 2012-13 shall be revised, as the gross block position as on 31.3.2013 does not match with the books of accounts.
- (iv) Soft copy of liability flow statement for the period 2009-14.

2. The information as above shall be filed within the due date mentioned. No request for further extension of time shall be entertained. In case no information / document is filed within the said date, the matter shall be placed before the Commission for further orders.

**Sd/-**  
(Kamal Kishor)  
Asstt. Chief (Law)